

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2514
TO BE ANSWERED ON 06/08/2024**

Proposal received for Computerization of PACS project

†2514. SHRI JANARDAN MISHRA:

Will the Minister of **COOPERATION (सहकारिता मंत्री)** be pleased to state:

- (a) the number of states from which proposals have been received so far under the Computerization of Primary Agriculture Credit Society (PACS) project of the Government;
- (b) the provisions for such states which have already computerized PACS under the said project and the details thereof; and
- (c) the farmers likely to be benefited from the said project?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a): So far, proposals for computerization of 67,930 PACS from 30 States/ UTs have been sanctioned, for which Rs. 654.23 Cr. has been released as GoI share to the States/UTs concerned. Details of number of PACS sanctioned and GoI share released till date to States/UTs are enclosed as **Annexure**.

(b): The states which have already computerized their PACS may integrate with the project. As per the guidelines of the project, Rs. 50,000/- for each PACS which have already been computerized, will be reimbursed to States, subject to the condition that they integrate their software with the National PACS Software. Also, their hardware should meet the required specifications and the computerization of PACS should have been commissioned by the State on or after 01 February 2017 i.e. the date of budget announcement by Central Government for computerization of PACS.

(c): Government of India is implementing the Project for Computerization of functional PACS which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). The ERP (Enterprise Resource Planning) based common national software brings about efficiency in PACS performance through Common Accounting System (CAS) and Management Information System (MIS).

Further, in order to increase the viability of PACS and diversify their business activities to make them vibrant economic entities at Panchayat level, Model Byelaws for PACS have been

prepared by the Government. These will enable PACS to diversify their business activities by undertaking more than 25 business activities, including dairy, fishery, floriculture, setting up godowns, procurement of foodgrains, fertilizers, seeds, LPG/CNG/Petrol/Diesel distributorship, short-term & long-term credit, custom hiring centers, common service centers, Fair Price Shops (FPS), community irrigation, Business Correspondent activities, etc. By adopting Model Byelaws, PACS would be able to serve as multi-service centers, catering to varied needs of member farmers in rural areas. They will help in improving the operational efficiency, transparency and accountability of PACS; providing agricultural credit and various non-credit services to the farmer members thus giving them additional sources of income. Now, PACS have been enabled to deliver more than 300 e-services being provided by CSCs, including banking, insurance, Aadhar enrolment/ updation, health services, legal services, etc. to rural citizens of the country.

There are more than 13 Crore farmer members associated with about 1.05 lakh PACS. The above initiatives linked with the 'Computerization of PACS' project enhances farmers access to short-term, medium-term and long-term credit facilities. It also helps in diversification of PACS economic activities, thus enabling the farmer members to get additional & sustainable sources of income.

Computerization of PACS Project			
S. No.	States	No. of PACS Sanctioned	GoI Share released (in rupees)
1	Andhra Pradesh	2037	18,67,47,271
2	Arunachal Pradesh	14	27,00,000
3	Assam	583	8,86,25,000
4	Bihar	4495	32,95,00,000
5	Chhattisgarh	2028	14,86,00,000
6	Goa	58	44,50,000
7	Haryana	710	7,29,16,000
8	Himachal Pradesh	1789	16,88,00,000
9	Jharkhand	1500	10,99,00,000
10	Karnataka	5491	55,64,00,000
11	Madhya Pradesh	4536	58,65,25,000
12	Maharashtra	12000	1,21,59,50,000
13	Manipur	232	2,55,00,000
14	Meghalaya	112	1,23,00,000
15	Mizoram	25	27,00,000
16	Nagaland	231	2,81,68,555
17	Punjab	3482	25,52,00,000
18	Rajasthan	6781	67,07,86,131
19	Sikkim	107	2,08,00,000
20	Tamil Nadu	4532	45,68,20,000
21	Tripura	268	5,59,15,354
22	Uttar Pradesh	5686	53,58,41,650
23	West Bengal	4167	30,54,00,000
24	Uttarakhand	670	3,68,74,057
25	Gujarat	5754	58,30,00,000
26	Jammu & Kashmir	537	6,76,78,040
27	Puducherry	45	60,75,000
28	Andaman & Nicobar	46	68,81,462
29	Ladakh	10	12,00,000
30	DNH & DD	4	-
Total		67930	6,54,22,53,520